

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

C.P.No.65/2019 in O.A.No. 340/2019

Dated Tuesday, the 29th day of October, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

C.Chelliah,

Assistant Superintendent of Railway Mail Services,

Set 2A, Madurai RMS,

Madurai 625 001.

...Applicant

By Advocate M/s.S.Arun

Vs.

1. Mr.M.Sampath,

Chief Postmaster General,

O/o the Chief Postmaster General,

Tamilnadu Circle,

Chennai 600 002.

2. Mr.Ganesh Kumar V.B,

Senior Superintendent of Railway Mail Service,

RMS MA Division,

Madurai 625 001.

3.Mr.P.Mohamed Abdul Jaffer,
Head Record Officer,
RMS MA Division,
Madurai 625 001. ...Respondents

By Advocate Ms.Shakila Anand

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

This contempt application has been filed by the applicant in OA 340/2019 against the respondents alleging wilful disobedience of the order passed by this Tribunal dated 18.03.2019 in the said OA.

2. When the matter came up for consideration, learned counsel for the respondents would submit that the respondents have fully complied with the order of this Tribunal and produces the copy of the speaking order in Memo No. B1/OA 340/19 dt. 22.10.2019. Learned counsel for the applicant is present and he has no objections to the same.
3. In view of the above submission, the CP is closed. Notices discharged.

**(T.JACOB)
MEMBER (A)**
AS

29.10.2019

**(P.MADHAVAN)
MEMBER (J)**